

In the Court of HHJ Shri.R.N. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 14-7-2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	SC 713/19	State-DCB V/s Jitendra Mishra	Hrg on BA (Exh-21)
2	Exh-159 in SC 671/15	State V/s Ashok Shankar Detha	Hrg.
3			
